

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 21<sup>st</sup> August, 2023*

No.HCM/R-3/2018-Estt.-II/ 15217 : It is hereby notified that, the submission of online application for the post of LDA and Group – D posts in the District Courts of Manipur notified vide Advertisement of even No. dated 19<sup>th</sup> April, 2023 will start from 25<sup>th</sup> August, 2023 (Friday). Registration link for online form submission will be provided only in the official website [www.hcmimphal.nic.in](http://www.hcmimphal.nic.in).

The revised dates for submission of online form are as under:


- Opening of Online Registration and Submission of Application Forms – **25<sup>th</sup> August, 2023 (11:00 A.M.)**.
- Closing of Online Registration and Submission of Application Forms – **26<sup>th</sup> September, 2023 (4:00 P.M.)**.
- Download of Admit Card – **It will be notified later only in the official website [www.hcmimphal.nic.in](http://www.hcmimphal.nic.in).**

Applicants are advised to refer to the advertisement dated 19<sup>th</sup> April, 2023 uploaded in the official website [www.hcmimphal.nic.in](http://www.hcmimphal.nic.in) only for details of the post apart from the revised dates for opening and closing of form submission as mentioned above.

Further, in addition to this Registry's Advertisement of even No. dated 19<sup>th</sup> April, 2023, it is hereby notified to all concerned that the horizontal reservation for **Person with Disability (PWD)** in the post of **Lower Division Assistant (LDA)** is as below:

- |  |                 |
|--|-----------------|
| a) <i>Blindness and low vision</i>   | - <b>1 post</b> |
| b) <i>Deaf and hard of hearing</i>   | - <b>1 post</b> |
| c) <i>Locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscle dystrophy</i> | - <b>1 post</b> |

This is in compliance with "The Rights Of Persons With Disabilities Act, 2016" and in concurrence with the Government of Manipur's O.M. No. 33/25/17-DR(For)/DP(Pt.II) dated 26<sup>th</sup> February, 2020.

  
**(YUMKHAM ROTHER)**  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**

Copy to:-

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Members, Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014'.
5. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the Official Website of this Registry.
6. The Superintendent, Establishment - II, High Court of Manipur.
7. Notice Board/Guard File.